

**CC No. 352/2019  
CBI Vs. Saleem Hamid Etc.**

15.09.2020

**Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.  
Accused Saleem Hamid in person (through VC).  
Sh. Tanveer Ahmad Mir, Advocate for A-1 Saleem  
Hamid, A-2 Anupam Kumar Sen and A-3 Sunil Kumar  
Malhotra on bail.  
Sh. Rajmangal Kumar, Advocate for Vijay Kumar  
Sharma, AR of A-5 M/s VRCC Pvt. Ltd.**

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

Further arguments addressed on behalf of prosecution and concluded.

Ld. Defence Counsel also addressed arguments in rebuttal in part.

**List on 16.09.2020 at 02.30 PM for remaining final arguments, as already fixed.**

Hard copy of this ordersheet be placed on record on the next scheduled day for physical hearings by this Court.

A copy of this order be sent to the Computer Branch to be uploaded on the official website.

**(SUJATA KOHLI)**

Principal District & Sessions Judge-cum-Spl. Judge  
(PC Act) (CBI)/RADC/ND/15.09.2020